

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.994/94

New Delhi the 23rd day of January, 1996.

Hon'ble Sh. N.V. Krishnan, Acting Chairman  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

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1. James Dann  
Age 50 years  
S/o.Late Shri NW Dann  
Head Clerk  
Works Branch  
Northern Railway Headquarters  
Baroda House, New Delhi.  
R/o Sewa Nagar Railway Colony  
New Delhi.
2. Subhash Kumar  
Age 46 years  
S/o Late Shri Amir Chand  
Head Clerk  
Works Branch  
Northern Railway Headquarters  
New Delhi.  
R/o A/191-192  
Pandav Nagar  
New Delhi 110 008
3. Smt. Veena Kumari  
Age 39 years  
W/o Shri Jagdish Kumar  
Head Clerk  
Works Branch  
Northern Railway Headquarters  
Baroda House, New Delhi.  
R/o A-40, Tilak Nagar  
New Delhi.
4. Pranab Das  
Age 42 years  
S/o Late Shri A.T.Das  
Head Clerk  
Works Branch  
Northern Railway Headquarters  
Baroda House, New Delhi.  
R/o 118/6 Minto Bridge Railway Colony  
New Delhi.

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5. Lal Sahab  
Age 52 years  
S/o. Shri Charu Singh  
Head Clerk  
Works Branch  
Northern Railway Headquarters  
Baroda House, New Delhi.  
R/o. C-244, Vijay Nagar  
Ghaziabad, U.P.

.. Applicants.

ADVOCATES: Shri K.N.R. Pillay  
Shri P.V. Sreedharan

AND

1. Union of India  
through the General Manager (P)  
Northern Railway  
Baroda House  
New Delhi.
2. Shri Sanjiv Rai  
Dy. Chief Engineer (W)  
Northern Railway  
Baroda House, New Delhi.
3. The Chief Engineer (G)  
Northern Railway  
Baroda House, New Delhi.

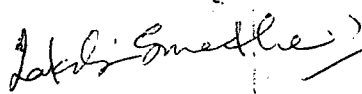
.. Respondents.

(By Advocate Sh. H.K. Gangwani)

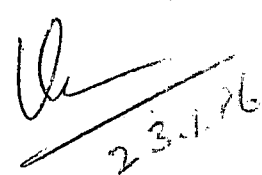
ORDER (Oral)

(Hon'ble Sh. N.V. Krishnan, Acting Chairman)

When the matter came up for direction today, the learned counsel for the applicants seek permission to withdraw the O.A., which is not opposed. The permission is granted. Accordingly the OA is dismissed, as withdrawn. No costs.

  
(Smt. Lakshmi Swaminathan)  
Member(J)

'Sanju'

  
(N.V. Krishnan)  
Acting Chairman